

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 3311
ANSWERED ON 16.12.2024**

SETTING UP OF MORE THAN ONE KV IN A DISTRICT

**†3311. SHRI IMRAN MASOOD:
SHRI K GOPINATH:**

Will the Minister of EDUCATION be pleased to state:

- (a) the criteria for setting up Kendriya Vidyalayas (KVs) in any district or Parliamentary Constituency;
- (b) whether more than one KVs can be set up in the same district or same Parliamentary Constituency;
- (c) whether the Government has any proposal to open a KV in Saharanpur Parliamentary Constituency, if so, the details thereof and if not, the reasons therefor;
- (d) whether there is any MP quota in admission of students in KVs, if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government has any plans to open new KV in Hosur, Bengaluru with the languages of Tamil, Telugu and English; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) & (b) Kendriya Vidyalayas (KVs) are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. The proposals are subject to approval of the competent authority as per extant procedure. KVs are not opened on the criteria of State/ UT/ District/Parliamentary Constituency.

(c) As per information received from Kendriya Vidyalaya Sangathan (KVS), no proposal has been received for opening of a new KV in Saharanpur Parliamentary Constituency from State Government/District Administration.

(d) With the increase in discretionary quotas over the years, which were over and above the sanctioned class strength, the management of admission process in KVs had become complicated and was not achieving the aims and objectives on account of increase in Pupil-Teacher Ratio (PTR). Consequently, with a view to rationalizing this and to achieve desired learning outcomes, a number of discretionary quotas such as those for Hon'ble Members of Parliament, the Chairman of the Vidyalaya Management Committee, grandchildren of KVS employees, and wards of retired KVS employees etc. have been done away with.

(e) & (f) As per information received from KVS, no proposal has been received for opening of a new KV in Hosur from State Government/District Administration.
